NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.149/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES:

Ampreet Singh

V/s.

Trilogic Digital Media Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

Adv Hernel Caretra ill clove legal for perchand creditor

Assouwe

M.V. Garatra

ORDER CP 149/I&BC/MB/MAH/2017

- 1. Learned Representative of the Operational Creditor is present.
- Adjourned to **04.01.2018**.

BHASKARA PANTULA MOHAN

Member(Judicial)

Date: 19.12.2017

M.K. SHRAWAT Member (Judicial)